

[Shri Balgovind Verma]

1971) published in Gazette of India dated the 28th August, 1971, under sub-section (3) of section 3 of the West Bengal State Legislature (Delegation of Powers) Act, 1971. [Placed in Library. Ser. No. LT-1021/71.]

12.43 hrs.

ESTIMATES COMMITTEE

TENTH, ELEVENTH AND TWELFTH REPORTS

SHRI T. A. PATIL (Osmanabad) : I beg to present the following Reports of the Estimates Committee :

- (1) Tenth Report on the Minister of Railways regarding action taken by Government on the recommendations contained in their Hundred and Nineteenth Report (Fourth Lok Sabha) on the Ministry of Railways Diesel Locomotive Works, Varanasi.
- (2) Eleventh Report on the Ministry of Steel and Mines regarding action taken by Government on the recommendations contained in their Hundred and Twenty-sixth Report (Fourth Lok Sabha) on the Erstwhile Ministry of Petroleum and Chemicals and Mines and Metals—Geological Survey of India.
- (3) Twelfth Report on the Ministry of Steel and Mines regarding action taken by Government on the recommendations contained in their Hundred and Twenty-seventh Report (Fourth Lok Sabha) on the Erstwhile Ministry of Petroleum and Chemicals and Mines and Metals (Department of Mines and Metals)—Indian Bureau of Mines.

12.44 hrs.

PUBLIC ACCOUNTS COMMITTEE

FOURTEENTH AND TWENTY-FIRST REPORTS

SHRI SEZHIYAN (Kumbakonam) : I

beg to present the following Reports of the Public Accounts Committee :

- (1) Fourteenth Report regarding action taken by Government on the recommendations contained in their Hundred and Twelfth Report (Fourth Lok Sabha) on Appropriation Accounts (P and T), 1967-68 and Audit Report (P and T), 1969.
- (2) Twenty-first Report regarding action taken by Government on the recommendations contained in their Hundred and First Report (Fourth Lok Sabha) relating to National Malaria Eradication Programme (Department of Health).

CENTRAL SALES TAX (AMENDMENT) BILL

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF SELECT COMMITTEE

SHRI TRIDIB CHAUDHURI (Bengal) : I beg to move :

“That this House do extend the time for the presentation of the Report of the Select Committee on the Bill further to amend the Central Sales Act, 1956 upto the last day of the first week of the Budget Session (1972).”

MR. SPLAKIR : The question is :

“That this House do extend the time for the presentation of the Report of the Select Committee on the Bill further to amend the Central Sales Tax Act, 1956, upto the last day of the first week of the Budget Session (1972).”

The motion was adopted.

12.45 hrs.

BUSINESS ADVISORY COMMITTEE

FIFTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : Sir, with your Permission, I beg to move :

“That this House do agree with the